GOVERNMENT OF MANIPUR SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 18th November, 2022

No. 10/18/2017-MMDR/L: The Governor of Manipur, in exercise of the powers conferred under sub-section (2) of section 30B of the Mines and Minerals (Development and Regulation) Act, 1957(MMDR Act) and after consultation with the High Court of Manipur, is hereby pleased to designate the District & Sessions Judge, Thoubal as Judge of the Special Court (MMDR), Manipur.

2. The above designation is in addition to normal functions and duties of District & Sessions Judge, Thoubal.

By Orders & in the name of the Governor,

(Nungshitombi Athokpam)
Commissioner (Law)
Government of Manipur

Copy to:

- 1. The Secretary to Governor, Raj Bhavan, Imphal.
- 2. The Secretary to Chief Minister, Manipur.
- 3. P.S. to Minister (Law & Legislative Affairs), Manipur
- 4. S. O. to Chief Secretary, Government of Manipur.
- 5. The Director General of Police, Manipur.
- The Principal Secretary/Commissioner/Secretary (Home/T.C&I)/Forest & Environment), Government of Manipur.
- 7. The Registrar General, High Court of Manipur, Imphal. This has reference to Registry of High Court of Manipur letter No. HCM/Misc.89/2013-A&E/19199 dated 07.11.2022.
 - 8. The Sessions Judge, Imphal East/Imphal West/Thoubal/ Bishnupur, Senapati/ Churachandpur/ Ukhrul/ Tamenglong.
 - 9. The Director of Prosecution, Manipur.
 - 10. The Public Prosecutor (High Court), Manipur.
 - 11. The Public Prosecutor (District), Manipur.
 - 12. The Director, Printing & Stationery, Manipur for publication of the above order in the Manipur Gazette Extra-Ordinary and supply of 10 (ten) copies of the publication to this Department.
 - 13. All Chief Judicial Magistrates, Manipur.
 - 14. The Website Manager, Department of IT, Government of Manipur. For kindly uploading to the Manipur Government website.
- 15. The Secretary, All Manipur Bar Association, Imphal.
- 16. The Guard File.

